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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 12/6/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CA/764/2018
NAME OF THE PETITIONER(S) : JAYAYUGAM PUBLICATIONS LTD & 1
NAME OF THE RESPONDENT(S) : ROC, KERALA
UNDER SECTION : 441 u/s 137(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	SOORAJ UN	COMPANY SECRETARY IN PRACTICE ACS 27359	

ORDER

PCS representing the applicant present. Report of RoC, Kerala is awaited. The matter is adjourned for hearing submissions of RoC, Kerala. Put up on 17.07.2018.

- scd -

(S VIJAYARAGHAVAN)
Member (Technical)

- scd -

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc